



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-083/NCLAT/CHN BEN/2026

Dated: 2nd July 2026

CORRIGENDUM

Please note that in the cause list dated 03.07.2026 of Chennai Bench published on the NCLAT website, the caption 'For Admission (Fresh Case)' may be read as '**Defective Case**'.

Consequently, **Sl. No. 1** may be read as:

Defective Case

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 67/2026 (With Defects)	TO Abraham Vs St. Mary's Hotels Pvt Ltd & 6 Ors.	Mr. Shobhan M Padmanabhan	

By order of Hon'ble Member (Judicial)

Chennai Bench

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